

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.360/2018
IN
CP (IB) No.72/Chd/Hry/2017**

In the matter of:

Bank of India ...Petitioner-Financial Creditor

Versus

Vegan Colloids Limited ...Respondent-Corporate Debtor

Present: Mr. Abhishek Anand, Advocate for Resolution Professional.
Mr. Anil Kohli, Resolution Professional, in person.

CA No.360/2018

This application is filed with prayer for passing the liquidation order on the basis of decision of the Committee of Creditors. List the matter on 10.10.2018 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Pradeep R. Sethi)
Member (Technical)

September 06, 2018

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